

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 148,149 and 150 of 2009

& IA-302 of 2009

Dated : 25th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Ms. Anjali Chandurkar &
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for MERC

ORDER

Written Submissions have been filed by all the parties.

Post the matter for further hearing on **05.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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